

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal Nos. 74 & 102 of 2015

Dated : 4th October, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

Appeal No. 74 of 2015

In the matter of :

Meghalaya Power Distribution Corporation Ltd. ...Appellant(s)

Vs.

Meghalaya State Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Sakie Jakharia

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. D.V. Raghu Vamsy for R-1
Mr. Anand K. Ganesan for R-2

Appeal No. 102 of 2015

In the matter of :

Byrnihat Industries Association ...Appellant(s)

Vs.

Meghalaya State Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. D.V. Raghu Vamsy for R-1
Mr. Sakie Jakharia for R-2

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **08.12.2016.**

(I. J. Kapoor)
Technical Member
Ts/kt

(Justice Ranjana P. Desai)
Chairperson